

SHRI B. GUPTA : In view of the retrenchment that is hanging fire, is Government prepared to take steps so that retrenchment is stopped ?

SHRI D. P. KARMARKAR : I suppose so. If we are able to do something to these gardens that will help the labour in the gardens.

SHRI S. N. MAZUMDAR : May I know whether Government is prepared to take over those gardens which have already been closed ?

MR. DEPUTY CHAIRMAN : Order, order. It is a suggestion for action.

WRITTEN ANSWERS TO QUESTIONS

DISTRIBUTION OF YARN

*14. SHRI K. SURYANARAYANA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the present system of yarn distribution in the country to the various consumers of yarn including the composite and the weaving mills ; and

(b) whether it is a fact that the composite and the weaving mills are allowed to draw first their full yarn requirements out of the total output of yarn in the country, while the requirements of

the handlooms are treated as the last charge ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) and (b). Composite mills are free to utilise their yarn production, but they are required to supply as much free yarn as they did during the year 1949-50. Mills are permitted to sell their entire production of foreign cotton yarn and 50 per cent. of the production of Indian cotton yarn to buyers of their own choice. The balance of 50 per cent. of Indian cotton yarn is distributed to the States on a quota basis. Distribution of this yarn to the different consumers is done by the State Government.

INVESTMENT OF FOREIGN CAPITAL IN INDIA

I. SHRI M. VALIULLA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the number of applications received in 1951-52 from foreigners for the investment of capital in India to start industries which were not granted ; and

(b) what was the reason for the rejection of each such application ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) and (b). A statement is laid on the Table of the House.

Statement

Name of the foreign firm	Reason for rejection
1. M/s. Frank W. Horner Ltd. of Canada. <i>Business.</i> —Manufacture of pharmaceutical products.	Such products are already being made on an organised scale by several firms in India and the local production is enough to meet the country's requirements.
2. M/s. Kautex Ltd., London. <i>Business.</i> —Establishment of a rubber factory.	Import of a 50 years old plant was envisaged. It was felt that with that plant it would not be possible to manufacture goods of requisite quality. Besides, sufficient capacity already exists in India for some of the items proposed to be manufactured.